

**HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR**  
**(Chief Justice's Secretariat)**

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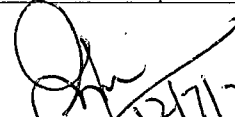
**ORDER**

No. : 420/PSY      Dated: 12-7-2019

Sanction is hereby accorded to the retirement on Superannuation of below mentioned officials of Subordinate Courts of Jammu division (Divisional Cadre) with effect from the dates, shown against their respective names:

S. No.	Name of the Officer/ Official, S/Shri	Designation and present place of posting	Date of Birth	Date of Retirement
1	Mohd. Ishaq	Nazir/HA, Munsiff Court, Budhal	20.01.1960	31.01.2020
2	Ms. Tripta Devi	Head Assistant-Cum- Head Record Keeper, PDJ Court, Kathua	10.02.1960	29.02.2020
3	Abdul Qayoom -II	HA/HRK, PDJ Court, Rajouri	01.04.1960	31.03.2020
4	Rattan Lal Pandita	Nazir/HA, Spl. Mob. Mag. (T) Court, Jammu	01.05.1960	30.04.2020
5	Trilok Chand	HA/HRK, PDJ Court, Kathua	15.05.1960	31.05.2020
6	Raj Singh	Reader/HA, CJM Court, Kathua	15.09.1960	30.09.2020
7	Ms. Chanchal Gupta	SO, PDJ Court, Samba	18.10.1960	31.10.2020
8	Rattan Lal	Reader/HA, City Judge Court, Jammu	01.01.1961	31.12.2020

By order.

  
(G. M. Parray)  
Addl. Registrar (Adm.)

Dated: 12/7/2019  
12-07-2019

No. 542-554/PSY-06

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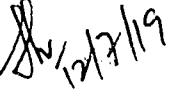
- 1) Registrar General, High Court of J&K at Srinagar.
- 2) Registrar Vigilance, High Court of J&K at Srinagar.
- 3) Registrar Rules, High Court of J&K at Srinagar.

..... for information.

- 4-7) Pr. District & Sessions Judge, Jammu/Rajouri/Kathua/Samba.
- 8) Chief Judicial Magistrate, Kathua
- 9) City Judge, Jammu.
- 10) Special Mobile Magistrate (Traffic), Jammu
- 11) Munsiff/JMIC, Budhal.

..... for information and necessary action. All the presiding Officers are directed to verify the retirement age of retirees with their service books and in case any disparity appears the same may be intimated to this Secretariat forthwith. They are further directed to take necessary steps under rules for preparation of their pension cases.

- 12) Chief Accounts Officer, High Court of J&K at Srinagar.
- 13) Incharge NIC for uploading on High Court website.

  
12/7/2019  
Addl. Registrar (Adm.)  
 12/7  
 12/7/19